

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

\*\*\*\*\*

**ORDER**

**No: 332**

**Dated: 11.03.2013**


In the interest of administration, the following transfers and postings of District & Sessions Judges are hereby made:

- 1) Mrs. Kaneez Fatima, Principal District & Sessions Judge, Baramulla, is transferred and posted as Special Judge, Anti-Corruption for CBI cases, Jammu, against available post.

Charge of the Court of Principal District & Sessions Judge, Baramulla, is given to 1<sup>st</sup> Additional District & Sessions Judge, Baramulla, till further orders.

- 2) Sh. Kartar Singh, Principal District & Sessions Judge, Samba, is transferred and posted as Principal District & Sessions Judge, Jammu, against available post.
- 3) Sh. Inder Singh, Member, J&K Sales Tax, Tribunal, is transferred and posted as Principal District & Sessions Judge, Samba, vice Sh. Kartar Singh.

By Order

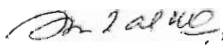
  
(Suresh Kumar Sharma)  
Registrar General

No: 13425-36/G5

Dated: 11.03.2013

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,  
.....for information of His Lordship.
3. Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. All Principal District & Sessions Judges,  
.....for information.
6. Special Judge, Anti-Corruption for CBI Cases, Jammu,
7. Special Judge, Anti-Corruption, Jammu,
8. Member, J&K Sales Tax, Tribunal,
9. 1<sup>st</sup> Addl. District & Sessions Judge, Baramulla,  
.....for information & necessary action.
10. Incharge NIC for uploading the same on website.
11. Office file

  
Registrar General